

(ii) transfer of staff generally and Commercial staff in particular within 6 to 12 months of the date of superannuation should be prohibited, except in cases where the transfer is unavoidable such as on promotion.

Apart from the above, the Railway Board are continuously watching the prompt clearance of settlement dues.

Consolidation of Land Holdings

113. Shri Damani: Will the Minister of Food and Agriculture be pleased to state the progress made in regard to the consolidation of land holdings till 31st December, 1957 in different States?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Information for the First Plan period is contained on page 327 of the Review of the First Five Year Plan which was published by the Planning Commission. Information upto 31st December, 1957 is being collected and will be placed on the Table of the House as soon as it is received.

National Highways in U.P.

114. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the mileage of National Highways running in the U.P. (route-wise); and

(b) the development schemes proposed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Two statements giving the required information are attached. [See Appendix, I, annexure No. 42]

Wheat Imports

115. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of wheat imported during the last four years, year-wise with its value; and

(b) the quantity sold out of the above imports and the total amount realised?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a)

Year	Quantity in '000' tons	Cost and Freight value in lakhs of rupee
1954	197	628
1955	435	1526
1956	1095	3567
1957	2846	11959
Total	4573	18080

(b) 4.58 million tons for Rs. 175 crores.

Development of Fisheries

116. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any grants have been sanctioned to the Punjab State for the development of fisheries; and

(b) if so, to what extent, year-wise?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) 1952-53 Rs. 6,440-00

1953-54 Nil

1954-55 Nil

1955-56 Rs. 12,600-00 (Pepsu only)

1956-57 Rs. 66,986-00 (includes Rs. 22,616 for Pepsu)

1957-58 Rs. 11,187-00

Railway Passenger Amenities

117. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are no sheds on the platform at Hoshiarpur Railway Station on the Northern Railway; and

(b) if so, whether there is any proposal to provide sheds on this station against sun and rain?

The Deputy Minister of Railways (Shri Shahaswas Khau): (a) Yes, Sir.

(b) It is proposed to provide a platform cover in 1959-60 subject to the approval of the Railway Users' Consultative Committee and availability of material.

Export of Sugar

118. **Shri Anirudh Sinha:** Will the Minister of Food and Agriculture be pleased to state the quota of Sugar allowed for export for the year 1958 (in tons)?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): No quota has been fixed but Government would welcome export of sugar in excess of internal requirement.

टेलीफोन

११९ जी छातर : क्या परिबहन तथा संभार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चिपलून धीर महाड़ (बम्बई राज्य) जैसे गाह्रों में टेलीफोन सदा खराब रहते है ;

(ख) यदि हा, तो इसके क्या कारण है ; धीर

(ग) इस हालत को सुधारने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

परिबहन तथा संभार मंत्रालय में राज्य-मंत्री (जी राम बहादुर) : (क) चिपलून में एक सार्वजनिक टेलीफोन घर है तथा महाड़ में भी एक ऐसा टेलीफोन घर है । ये दोनों सार्वजनिक टेलीफोन घर पम्बेल टेलीफोन केन्द्र के साथ काम कर रहे हैं, जो स्वयं बम्बई ट्रंक टेलीफोन केन्द्र से संयोजित है । इन सार्वजनिक टेलीफोन घरों का कार्य सन्तोषप्रद रहा है । जुलाई-दिसम्बर १९५७ में महाड़ के सार्वजनिक टेलीफोन घर के संयोजन का प्रीसत

कार्यकीलन (av rage efficiency) ९९.५% था, जबकि इसी अवधि में चिपलून के सार्वजनिक टेलीफोन घर के संयोजन का प्रीसत कार्य-कीलन ९७.८% था ।

(ख) धीर (ग). प्रबन नहीं उठत ।

Lighthouse at Vadanapalli

120. { **Shri Pannose:**
Shri Vasudevan Nair:

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have received any representation from the Vadanapalli Fishermen's Union for construction of a lighthouse at Vadanapalli, Kerala; and

(b) if so, the steps taken by Government thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) Certain preliminary investigations were undertaken by the Director General of Lighthouses and Lightships. These have just been completed.

Family Planning Centres in Andhra Pradesh

121. **Shri Bali Reddy:** Will the Minister of Health be pleased to state:

(a) the number of Family Planning Centres opened in the Andhra Pradesh and in Block Development areas during 1957-58 so far; and

(b) the amounts allotted to the centres during the period?

The Minister of Health (Shri D. P. Karmarkar): (a) Ten family Planning Centres have so far been opened in Andhra Pradesh. There is a proposal